NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/40/2018

NAME OF THE TRANSFEROR

: JAY GRANITES PVT LTD

NAME OF THE TRANSFEREE

: ROC, CHENNAI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

May -

REPRESENTATION BY WHOM

P. JAMES VICTOR

B- SKIBHAR

ORDER

Counsel for petitioner present. Representative of ROC present and prayed time for filing report. Time is enlarged at request. Put up on 12.02.2018.

(S VIJAYARAGHAVAN)

Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc